## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1225 ANSWERED ON:13.07.2009 INNOVATIVE PRACTICES IN IT SECTOR Adsul Shri Anandrao Vithoba

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government has executed or proposes to execute innovative practices to keep the pace of India's success in the Information Technology (IT) sector going and also to keep upper hand among other emerging IT locations globally;

(b) if so, the details thereof;

(c) whether the Government proposes to speed up its e-governance projects as it would improve citizen services and stimulate the Indian economy; and

(d) If so, the steps taken by the Government in this regard?

## Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

(a) and (b): In the budget 2009-2010 proposals, the Government has extended the Tax benefits under sections 10 A / 10 B of the Income Tax Act for the Software Technology Park(STP)units & 100% Export Oriented Units (SOU) in the IT sector by one more year i.e. for the financial year 2010-11. The Government had earlier extended the tax benefits for STP Units & EOUs by one year i.e. upto 31.3.2010. Government is also pursuing a strategy of encouraging the proliferation of the industry to tier II and Tier III towns which are more cost competitive globally.

(c) and (d): In order to speed up e-Governance projects, approval of the Cabinet was obtained for launching National e-Governance Plan (NeGP) in May 2006. Presently the Core IT Infrastructure consisting of State Wide Area Networks (SWANs), State Data Centres (SDCs), Common Service Centres (CSCs) and Mission Mode Projects (MMPs) are in different stages of implementation for delivery of citizen services.